

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 06.06.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/221/2021
NAME OF THE COMPANY	Rehan Atiq & Vasathi Housing Ltd
NAME OF THE PETITIONER(S)	Investcorp Score Fund
NAME OF THE RESPONDENT(S)	Rehan Atiq & Vasathi Housing Ltd
UNDER SECTION	95 of IBC

ORDER

Present: Ld. Counsel Ms. Ranjani Ramesh for the Petitioner.
None for the Respondents.

Respondents served through courier. It has come to our notice that vide order dated 22.11.2024 Respondents were already set ex-parte.

Heard. Reserved for orders.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)